

(2019) 04 NCDRC CK 0045

National Consumer Disputes Redressal Commission

Case No: Revision Petition No. 3236 Of 2017

ICICI Bank Ltd

APPELLANT

Vs

Mrinal Kanti Paul

RESPONDENT

Date of Decision: April 9, 2019

Acts Referred:

Consumer Protection Act, 1986 " Section 2(1)(d)

Citation: (2019) 04 NCDRC CK 0045

Hon'ble Judges: Prem Narain, J

Bench: Single Bench

Advocate: Kashish Narang, Niraj Gupta, U Ahmed Siddiqui

Judgement